

12 hrs.

## MOTIONS FOR ADJOURNMENT

## (i) BOMB EXPLOSION IN JAMA MASJID AREA

**Mr. Speaker:** I have received notices of adjournment motions from a group of hon. Members. I will read out the one from Shri Mohan Swarup:

'A terrible explosion of bomb in Matiamahal bazar in Jama Masjid area, Delhi on Sunday, the 3rd of December, 1961, whereby one person Mohammad Daud died instantly while three persons were seriously injured and the inability of the police to find out the causes thereof, particularly when police post is situated only at a distance of one furlong from the site of accident.'

There are some other adjournment motions tabled by some other hon. Members on the same subject.

**श्री मौदूद रवरूप (गीलीभीत) :** अध्यक्ष महोदय, इस सम्बन्ध में मैं यह कहना चाहता हूँ कि जो इस तरह के विस्फोट दिल्ली में होते हैं उन की एक लाइन सी बन गई है और यह विस्फोट जो हुआ है यह इस वर्ष में २३वां विस्फोट है। यह उस वक्त हुआ है जब कि वहां पर एक पुलिस शैले कांस्टेबल मौके पर मौजूद था। साथ ही एक पुलिस चौकी भी एक फरांग के फासले पर मौजूद है। इस बात से और भी इस की सीरियसनेस बढ़ जाती है कि पुलिस मौके पर मौजूद हो, चौकी एक फरांग के फासले पर मौजूद हो किर मी इस तरह के इन्सिडेंट्स हों। दिल्ली में जो इस किस्म के वाक्यात है वह गवर्नरमेंट को बदनाम करने वाली चीज है, गवर्नरमेंट के चेहरे पर एक बदनामी का दाग है। मैं चाहता हूँ कि इस की अच्छी तरह से एन्वायरी हो और आइन्डा के लिये गवर्नरमेंट ऐश्योरेन्स दे कि ऐसी चीज नहीं हो नें पायेंगी। हमारे प्राइम मिनिस्टर साहब कहते हैं वह किसी चीज का ऐश्योरेन्स नहीं दे सकते हैं, लेकिन इस किस्म का ऐश्योरेन्स तो होना ही चाहिये। दिल्ली में, जो कि

इस देश की राजधानी हो, इस तरह के वाक्यात हों और उन की कोई एन्वायरी न हो, यह ठीक नहीं है। मैं चाहता हूँ, आप के द्वारा, कि सरकार कोई सहत स्टेप ले ताकि इस किरम की चीजें न हो सकें।

**Shri S. M. Banerjee (Kanpur):** The newspaper report says that the accident occurred in Matia Mahal Bazar and one Mohammed Daud was killed. An anti-bomb squad of the Delhi police was patrolling the Jama Masjid area at that time. I want to know whether this anti-bomb squad....

**An Hon. Member:**....was responsible for this?

**Shri S. M. Banerjee:**...knew that it was going to explode. Another bomb was found. The Muslims in that area are in a panic.

**Mr. Speaker:** Before I allow the adjournment motion, the hon. Members go on speaking in this way. Hon. Members are certainly interested in seeing that there is no clash. Referring to it again and again as a minority community does not lead us anywhere. God alone knows; it may be a private quarrel. So, in every small matter this question of community is being brought in. Nobody knows as yet who is responsible for this. Therefore, hon. Members must be very careful in making statements like this especially referring to minority communities. Who wants to hit the minority community? That will create such an impression. It will certainly be enquired into and whether one belongs to a majority community or a minority community nobody will be allowed to die. Therefore, no hon. Member may think that he is helping the minority or any other community by merely stating things like this. Nobody wants, whether one belongs to a majority community or minority community, to be hit by bombs or that bombs should be thrown at all.

**Shri Bal Raj Modhok (New Delhi):** Sir, there have been a number of explosions in this very area; there have been about a dozen explosions.

Not a single man has been arrested in this connection during the last one year. One bomb was also thrown at the Prime Minister's car soon after it passed that side. It is a serious matter and we must find out how these things happen in that particular area.

**Shri P. G. Deb** (Angul): Sir, this is creating panic. I would like to know whether it is a bomb or a cracker; we must be sure. We are hearing all sorts of things.

**Shri Tangamani** (Madurai): In view of the fact that this is a very crowded area and also in view of the fact that it is not the first incident, will the Government take adequate measures at least in future?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** Sir, this is indeed a very regrettable incident. But I may inform the House that during the last two or three years strict vigilance has been maintained by the police. It is true that a number of incidents had taken place earlier but the last incident took place only in January 1959 and since then no such incident has taken place. Therefore, it must be admitted that the police has been doing its duty on the whole well. I regret to say that I cannot say much on this particular incident. I had a word last night with the Delhi officers and they told me that it has no communal angle as such but I cannot be sure on that. The enquiry is being made and it would not be advisable for me to make any statement, at least before the preliminary enquiry has been completed. In these circumstances, I would suggest that the adjournment motion may not be agreed to.

**Shri Braj Raj Singh** (Firozabad): Has it been made sure that there is no foreign power interested in this accident?

**Mr. Speaker:** That also may be under enquiry.

**Shri Lal Bahadur Shastri:** I do not think the hon. Member's inference is correct.

**Mr. Speaker:** The enquiry is being made and let us watch. The House is interested in this. That area seems to have been chosen by some people for throwing bombs from time to time. The House would certainly be glad to know that since January 1959 no such incident had occurred. This is a serious incident and I am sure the hon. Minister will take all steps to see that the enquiry is conducted properly and no more incidents occur as far as possible. I do not give my consent to this adjournment motion.

(ii) ALLEGED REFUSAL OF PERMISSION FOR INDIANS TO LAND AT LONDON AIRPORT

**Mr. Speaker:** Shri Mohan Swarup has tabled another adjournment motion which reads:

"Eleven North Indians were not allowed to land at London airport as a result of which they were compelled to return from London to Bombay on the 2nd December, 1961."

Is it on account of any colour bar?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** As far as my information goes, these persons were in possession of forged passports which had not been issued from India; they had got it from other places like Tanganyika and other places. Their passports were found to be forged and the United Kingdom Government refused to allow them to land. They were being sent back to India and as soon as they arrive here proceedings will be taken against them for having forged passports.

**Shri Hem Barua** (Gauhati): I want to know whether these persons will be repatriated to India as Indian citizens because they obtained their passports from Tanganyika and some other places. In view of the forged passport business going on in this country, I want to know whether these people